## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1144
ANSWERED ON:28.11.2014
. PROPOSALS FOR FOREIGN DIRECT INVESTMENT
Datta Shri Sankar Prasad;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of proposals for Foreign Direct Investment (FDI) received and approved/rejected by the Foreign Investment Promotion Board along with the actual FDI inflow in various sectors during each of the last three years and the current year, sector and State/ UT-wise:
- (b) the details of FDI proposals lying pending with the Government for approval the reasons for pendency along with the time by which these are likely to be cleared;
- (c) whether the Government proposes to relax norms for FDI in the construction and housing sector in view of economic slowdown in the sector;
- (d) if so, the details thereof along with the extent to which these measures are expected to boost FDI in the sector;
- (e) whether the Government proposes to review FDI policy in some sectors to boost investment environment in the country and if so, the details thereof; and
- (f) the further measures taken/proposed to be taken by the Government to improve investment environment and speedy clearance of FDI proposals?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a):

(i) Year-wise details of the proposals received during last three years and the current year:

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Year No. of fresh proposals received

2011 222
2012 218
2013 219
2014 127
(till date)
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(ii) Year-wise details of the proposals approved/rejected during last three years and the current Year:

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Year No. of No. of proposals proposals approved rejected

2011 189 71
2012 199 80
2013 198 33
2014 165 36
(till date)
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FDI equity inflows for the last three years and the current year, sector-wise and State-wise are at Annexure-I & II respectively.

(b): As on 24.11.2014, total 58 proposals are pending with Foreign Investment Promotion Board (FIPB) and the efforts are being made to clear all the proposals at the earliest.

- (c) & (d): Yes, Madam. Union Cabinet has considered the proposal to liberalize the FDI policy on Construction Development Sector to ease norms concerning minimum capitalization, minimum area, lock-in period and to incentivize investment in affordable housing. These measures are expected to result in enhanced inflows and attract best global practices in the Construction Development Sector.
- (e) & (f): Review of the FDI policy of the country is an ongoing process and Government has taken a number of steps in the recent past to make India an attractive investment destination.

Government has put in place an investor-friendly policy on FDI, under which FDI up to 100% is permitted under the automatic route in most sectors/activities. Significant changes have been made in the FDI policy regime in the recent times to ensure that India remains increasingly attractive and investor-friendly.

Government plays an active role in investment promotion through dissemination of information on the investment climate and opportunities in India and by advising prospective investors about investment policies and procedures and opportunities. International Cooperation for industrial partnerships is solicited both through bilateral and multilateral arrangements. It also coordinates with apex industry associations, such as FICCI, CII and ASSOCHAM, in their activities relating to promotion of industrial cooperation, both through bilateral and multilateral initiatives intended to stimulate inflow of foreign direct investment into India.

The Government has also set up 'Invest India', a joint venture company between the Department of Industrial Policy & Promotion and FICCI, as a not-for-profit, single window facilitator, for prospective overseas investors and to act as a structured mechanism to attract investment.